

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3404
TO BE ANSWERED ON 12.07.2019

WOMEN HELPLINES

3404. SHRI SANJAY HARIBHAU JADHAV:
SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the schemes being implemented by the Government to ensure safety and security of women in the country;
- (b) whether the Government has achieved the targets and objectives for setting up the women helpline in the country and if so, the details thereof, if not, the reasons therefor;
- (c) the number of women benefited from such helplines across the country during each of the last three years and the current year, State/UT-wise;
- (d) the number of persons employed under the said programme during the said period, State/UT-wise;
- (e) the details of the amount sanctioned, released and utilised for the implementation of women helpline across the country during the said period, State/ UT-wise; and
- (f) whether the Government have conducted any periodic assessment of the functioning of women helpline across the country and if so, the outcome thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a): The Government of India (GoI) accords utmost priority to safety of women in the country. The Government of India has set up Nirbhaya Fund for implementing innovative schemes and projects aimed at enhancing safety and security of women. The Ministry of Women and Child Development is also implementing Schemes including the Scheme of 'One Stop Centres' for violence affected women, the Scheme of 'Women Helpline' and the Scheme of 'Mahila Police Volunteers' under Nirbhaya Fund Framework.

One Stop Centre Scheme aims to facilitate integrated range of services for women affected with violence under one roof such as police facilitation, medical support, legal counselling, psycho-social counselling and temporary shelter. Universalisation of Women Helpline Scheme aims to provide 24 hours emergency and non-emergency referral and information service to women affected with violence. Mahila Police Volunteers Scheme aims to create public-police interface to facilitate outreach on issues related to violence against women.

Further, the Empowered Committee of Officers under Nirbhaya Fund Framework, chaired by Secretary WCD, has appraised a number of schemes/projects of other Ministries/Departments under 'Nirbhaya Fund Framework'.

- (b) & (c): The objective of the Universalisation of Women Helpline (WHL) Scheme is to provide 24 hours emergency and non-emergency referral and information services to women affected by violence, both in public and private spaces by linking them with appropriate authorities such as police, One Stop Centres, Hospital, legal services etc. Women Helpline has been set up in 32 States/UTs. The details of women benefitted State/UT-wise are at **Annexure-I**.
- (d): The details of number of persons employed under the Women Helpline Scheme during the last three years and current year, State/UT-wise are at **Annexure-II**.
- (e): The details of the amount sanctioned, released and utilised for the implementation of Women Helpline across the country during the last three years and current year State/UT-wise are at **Annexure-III**.
- (f): The Ministry of Women and Child Development undertakes reviews of the Women Helpline through visits by officers, meetings, video conferences, workshops etc. from time to time with concerned authorities and functionaries regarding the implementation of the Women Helpline Scheme. So far, more than 25 lakh women have been benefitted through Women Helpline.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) TO THE LOK SABHA UNSTARRED QUESTION NO.3404 FOR 12.07.2019 ASKED BY SHRI SANJAY HARIBHAU JADHAV AND SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR REGARDING “WOMEN HELPLINES”

State/UT-wise statement on women benefitted by Women Helpline for the last three years and current year :

Sl. No.	State/ UTs	Total No. of women benefitted (FY : 2016-17)	Total No. of women benefitted (FY : 2017-18)	Total No. of women benefitted (FY : 2018-19)	Total No. of women benefitted (FY : 2019-20) (As on 30.06.2019)
1	Andaman & Nicobar Islands	Not Operational	Not Operational	501	32
2	Andhra Pradesh	44715	215300	235425	230456
3	Arunachal Pradesh	8	3314	1942	150
4	Assam	Not Operational	43	1120	112
5	Bihar	45908	43119	36254	4478
6	Chandigarh	15318	13625	12759	3305
7	Chhattisgarh	1103	1830	2771	513
8	Dadra & Nagar Haveli	Not Operational	48	75	8
9	Daman & Diu	Not Operational	26	46	4
10	Goa	Not Operational	Not Operational	962	984
11	Gujarat	111584	129265	172352	152187
12	Haryana	Not Operational	Not Operational	310	225
13	Himachal Pradesh	Not Operational	Not Operational	2000	378
14	Jammu & Kashmir	Not Operational	266	820	191
15	Jharkhand	62923	77993	143423	37629
16	Karnataka	Not Operational	Not Operational	33	115
17	Kerala	382	17794	25869	4993
18	Madhya Pradesh	18503	26279	38982	19175
19	Maharashtra	43250	79645	141970	1793
20	Manipur	Not Operational	199	145	16
21	Meghalaya	Not Operational	71	61	7
22	Mizoram	812	1320	1539	374
23	Nagaland	Not Operational	124	116	159
24	NCT of Delhi	Data not provided	Data not provided	Data not provided	Data not provided
25	Odisha	Not Operational	28197	23321	981
26	Punjab	123545	108253	126607	31213
27	Rajasthan	Not Operational	1323	4510	1424
28	Sikkim	22	78	19	69
29	Tamil Nadu	Not Operational	0	68831	37559
30	Telangana	Not Operational	170610	281917	44582
31	Uttar Pradesh	Not Operational	12551	188142	204632
32	Uttarakhand	547	792	852	112

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) TO THE LOK SABHA UNSTARRED QUESTION NO.3404 FOR 12.07.2019 ASKED BY SHRI SANJAY HARIBHAU JADHAV AND SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR REGARDING "WOMEN HELPLINES"

State/UT-wise statement on number of persons employed under the Women Helpline Scheme for the last three years and current year :

Sl. No.	State/ UTs	Total No. of Employees (FY : 2016-17)	Total No. of Employees (FY : 2017-18)	Total No. of Employees (FY : 2018-19)	Total No. of Employees (FY : 2019-20) (As on 30.06.2019)
1	Andaman & Nicobar Islands	Not Operational	Not Operational	7	12
2	Andhra Pradesh	2	8	23	23
3	Arunachal Pradesh	2	12	19	21
4	Assam	Not Operational	7	19	19
5	Bihar	22	29	31	35
6	Chandigarh	21	20	20	18
7	Chhattisgarh	22	30	20	20
8	Dadra & Nagar Haveli	Not Operational	0	0	0
9	Daman & Diu	Not Operational	0	0	0
10	Goa	Not Operational	Not Operational	17	17
11	Gujarat	162	149	170	170
12	Haryana	Not Operational	Not Operational	6	6
13	Himachal Pradesh	Not Operational	Not Operational	9	9
14	Jammu & Kashmir	Not Operational	14	26	26
15	Jharkhand	9	9	9	9
16	Karnataka	Not Operational	Not Operational	8	10
17	Kerala	13	13	13	13
18	Madhya Pradesh	6	6	6	6
19	Maharashtra	1	1	5	8
20	Manipur	Not Operational	11	11	11
21	Meghalaya	Not Operational	18	12	11
22	Mizoram	10	15	19	19
23	Nagaland	Not Operational	14	14	14
24	NCT of Delhi	Data not provided	Data not provided	Data not provided	Data not provided
25	Odisha	Not Operational	15	17	17
26	Punjab	21	27	27	27
27	Rajasthan	Not Operational	15	20	20
28	Sikkim	10	10	10	10
29	Tamil Nadu	Not Operational	Not Operational	11	11
30	Telangana	Not Operational	19	19	19
31	Uttar Pradesh	Not Operational	23	98	98
32	Uttarakhand	19	19	20	20

ANNEXURE REFERRED TO IN REPLY TO PART (e) TO THE LOK SABHA UNSTARRED QUESTION NO.3404 FOR 12.07.2019 ASKED BY SHRI SANJAY HARIBHAU JADHAV and SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR REGARDING “WOMEN HELPLINES”

State/UT-wise statement on sanction, release and utilisation of funds during the year 2016-17, 2017-18, 2018-19 and 2019-20

(Rupees in Lakh)

S. No	States/UTs	Year				Utilisation
		2016-17	2017-18	2018-19	2019-20 (as on 30.06.2019)	
1	Andaman & Nicobar	0	0	50.95	34.08	0.13
2	Andhra Pradesh	0	0	60.60	34.08	106.5
3	Arunachal Pradesh	0	59.50	81.36	34.08	169.2
4	Assam	0	0	16.12	22.72	16.58
5	Bihar	0	38.07	54.94	46.50	133.1
6	Chandigarh	0	89.15	58.93	34.08	188.4
7	Chhattisgarh	37.91	63.64	85.35	34.08	166.5
8	Dadra & Nagar Haveli	0	0	0	0	0
9	Daman & Diu	0	34.08	0	34.08	3.64
10	Goa	0	0	0	0	0
11	Gujarat	0	178.80	89.40	46.50	270.2
12	Haryana	0	0	0	0	0
13	Himachal Pradesh	0	0	0	0	0
14	Jammu & Kashmir	0	0	33.82	34.08	51.33
15	Jharkhand	0	0	0	0	0
16	Karnataka	0	0	0	0	0
17	Kerala	0	21.64	67.65	34.08	72.71
18	Lakshdweep	0	0	0	0	0
19	Madhya Pradesh	0	0	0	0	0
20	Maharashtra	0	0	0	0	0
21	Manipur	0	0	0	0	0
22	Meghalaya	0	0	32.70	34.08	49.7
23	Mizoram	0	85.20	85.20	34.08	187.5
24	Nagaland	29.11	76.33	68.16	34.08	177.2
25	NCT of Delhi	0	0	0	0	0
26	Odisha	0	30.16	98.65	34.08	140.6
27	Puducherry	0	0	51.08	0	0
28	Punjab	0	0	27.19	34.08	21.97
29	Rajasthan	0	0	0		0
30	Sikkim	0	0	33.81	34.08	46.99
31	Tamil Nadu	0	0	46.50	46.50	62.7
32	Telangana	0	0	0	0	0
33	Tripura	0	0	0	0	0
34	Uttar Pradesh	0	40.11	88.54	46.50	0
35	Uttarakhand	0	46.79	57.61	34.08	75.51
36	West Bengal	0	0	0	0	0